

## Ramanjinappa Vs State Of Karnataka

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Jan. 29, 2025

**Hon'ble Judges:** Sreenivas Harish Kumar, J; K. V. Aravind, J

**Bench:** Division Bench

**Advocate:** M. Chidananda, Vijaykumar Majage

**Final Decision:** Disposed Of

### Judgement

Sreenivas Harish Kumar, J

Learned SPP-II has filed a memo stating that as per the information given to him by the Chief Superintendent, Central Prison, Parappana Agrahara,

Bengaluru, the appellant died on 20.01.2022. In view of the death of the appellant, this appeal abates. Abatement is recorded.